

National Company Law Tribunal

Allahabad Bench

CP No. 80(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: Saharan Ashiyana Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act, 1956.

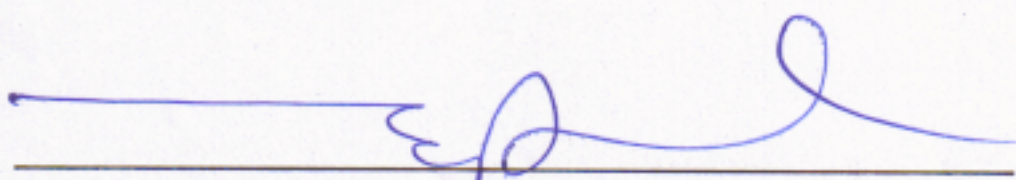
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Haider	Musket	Resp. No. 4	Haider
2.				

Order Dated 16.03.2017

CP No.80(ND)2016: M/s Saharan Ashiyana Pvt. Ltd.

Parties are represented by their respective counsel. Sri Jahagir Haider representing respondents No. 4 a files reply to the main company petition the case is at the stage for hearing in respect of pending civil applications bearing No, 11,48 and 59. The reply to these applications is yet to be filed therefore the petitioner counsel is directed to issue a fresh notice to the respondent except the respondent No. 4 by making service of the pending CAs alongwith relevant documents. Further on advance copy of the pending CAS be forwarded to his counsel.

The matter be listed for hearing on 14th April, 2017.


H.P. CHATURVEDI, MEMBER (JUDICIAL)